

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 27/(MAH)/2015

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017

NAME OF THE PARTIES: Mr. Avnindra Kumar Tripathi

V/s.

M/s. Chinnar Shipping & Infrastructure (I) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

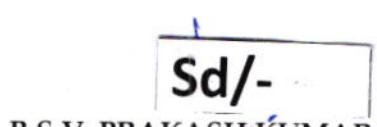
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ORDER

TCP 27/397-398/NCLT/MB/MAH/2015

None present.

List this matter on 9.10.2017 with a direction to the Petitioner to appear on next date
of hearing, failing which this Petition will be dismissed for default.


Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)